

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd.
Vs.
M/s. Dee Ess-Buhin Pvt. Ltd.

Item No.-225
IB-1158/ND/2018

.... Applicant

.... Respondent

SECTION

Under Section 9 of IBC,2016

Order delivered on 22.08.2019

CORAM:

MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)

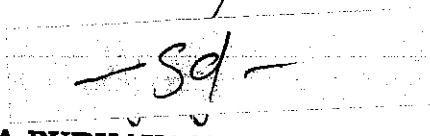
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

None present. In the interest of justice, matter is adjourned to
23.09.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(INA MALHOTRA)
MEMBER (J)